



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Dec/202223/18

DATED: 14/12/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Dec/202223/18 dated 14/12/2022 of Norms Committee - V for the year 2022-23 was held on 14/12/2022 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj Kumar Meena, Deputy Director	Directorate General of Foreign Trade, Delhi
2	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	Directorate General of Foreign Trade, Delhi
3	Ram Asrey Lal, Technical Authority	Technical Consultant,DGFT
4	NAND Lal, Technical Authority	Technical Consultant,DGFT
5	SHAISH KUMAR, Technical Authority	Technical Consultant,DGFT

6	JD Giri, Nominee AEPC	AEPC
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Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Dec/202223/18																		
Case Status	Case Approved																		
Party Name	GOKALDAS EXPORTS LIMITED																		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022																		
HQ File Number	HQRNORM APPLY 00004593AM23																		
RA File Number	NA																		
Licence No and Date	NA																		
Norms Committee Decision:																			
<p>M/s. Gokaldas Exports Ltd. vide their application dated 24.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>																			
<table><tr><td>Details of Export List</td><td>Qty</td><td>import item</td><td>Qty Recommended</td></tr><tr><td>Easy Trench (Women)</td><td>20000</td><td>83% Polyester 17% Cotton woven solid fabric with coating, width 56 inches GSM 205</td><td>5.589 Sq. Mtr/Pc</td></tr><tr><td>Made Up Of 83% Polyester 17% Cotton Fabric, GSM 205+/-10%, Style No.144J0687</td><td>Nos.</td><td>(+/- 10%)</td><td></td></tr><tr><td></td><td></td><td>100% Polyester twill Lining Fabric, Width 58 Inches (+/-5%) GSM 95 (+/- 10%)</td><td>3.223 Sq. Mtr/Pc</td></tr></table>				Details of Export List	Qty	import item	Qty Recommended	Easy Trench (Women)	20000	83% Polyester 17% Cotton woven solid fabric with coating, width 56 inches GSM 205	5.589 Sq. Mtr/Pc	Made Up Of 83% Polyester 17% Cotton Fabric, GSM 205+/-10%, Style No.144J0687	Nos.	(+/- 10%)				100% Polyester twill Lining Fabric, Width 58 Inches (+/-5%) GSM 95 (+/- 10%)	3.223 Sq. Mtr/Pc
Details of Export List	Qty	import item	Qty Recommended																
Easy Trench (Women)	20000	83% Polyester 17% Cotton woven solid fabric with coating, width 56 inches GSM 205	5.589 Sq. Mtr/Pc																
Made Up Of 83% Polyester 17% Cotton Fabric, GSM 205+/-10%, Style No.144J0687	Nos.	(+/- 10%)																	
		100% Polyester twill Lining Fabric, Width 58 Inches (+/-5%) GSM 95 (+/- 10%)	3.223 Sq. Mtr/Pc																
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>																			
<p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>																			

Case No.	2 / NC/5/MEET/Dec/202223/18		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022		
HQ File Number	HQRNORM APPLY 00004796AM23		
RA File Number	NA		

Licence No and Date	NA		
Norms Committee Decision:			
M/s. Shahi Exports Private Limited vide their application dated 02.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:			
Details of Export List	Qty	Import item	Qty Recommended
Ladies Bib and Brace (Style No.106002) Made of 82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364/-10%	1380 Nos.	82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364 (98060000 Pakistan Origin)	3.18 Sq. Mtr/Pc
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	3 / NC/5/MEET/Dec/202223/18		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022		
HQ File Number	HQRNORM APPLY 00004658AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
<p>M/s. Shahi Exports Private Limited vide their application dated 28.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>			
Details of Export List	Qty	Import item	Qty Recommended

Boys Shorts (Style No. 123N023ABCDEF) Made of 98% Cotton 2% Elastane Printed Woven Fabric GSM 215+/-10%	18020 Nos.	98% Cotton 2% Elastane Printed Woven Fabric GSM 215+/-10%	0.83 Sq. Mtr/Pc
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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004861AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 07.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	import item	Qty Recommended
POWDER CANYON INTERCHANGE JACKET (Inner & Outer) (MEN)	10000 (Sets.)	100% Polyester DWR and Milky Coated Woven fabric, width 56 inches +/-5% GSM 125 +/-10%	5.156 Sq. Mtr/Pc
Made up of			
100pct Polyester, Outer 125GSM, Inner 70GSM with Lining and Polyester Wadding STYLE No: 7601		100% Nylon Taffeta Coated Lining fabric, width 59 inches +/-5% GSM 71 +/-10%	0.862 Sq. Mtr/Pc
		100% Polyester Knitted Mesh Lining fabric, width 60 inches +/-5% GSM 80 +/-10%	0.114 Sq. Mtr/Pc

100% Polyester Knitted Brushed Tricot Lining fabric, width 60 inches+/-5% GSM 215 +/-10%	0.095 Sq. Mtr/Pc
100% Polyester Woven Fabric, width 56 inches+/-5% GSM 70 +/-10%	3.08 Sq. Mtr/Pc
100% Polyester Woven Fabric, width- 57 inches+/-5% GSM 76 +/-10%	2.189 Sq. Mtr/Pc
100% Polyester Knitted Brushed Tricot Lining fabric, width 60 inches+/-5% GSM 215 +/-10%	0.009 Sq. Mtr/Pc
100% Polyester Needle Punch Wadding, width 60 inches+/-5% GSM 80 +/-10%	0.057 Sq. Mtr/Pc
85% Recycled Polyester 15% Polyester Wadding, Width 60 Inches +/- 5% GSM 80 +/- 10%	1.657 Sq. Mtr/Pc
85% Recycled Polyester 15% Polyester Wadding, Width 60 Inches +/- 5% GSM 60 +/- 10%	1.238 Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	5 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004659AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 28.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Gents Half Sleeve Shirts (Style No. 11301875)	4812 Nos.	55% Hemp 45% Cotton Yarn Dyed Woven Fabric GSM 130+/-10%	2.45 Sq. Mtr/Pc
Made of 55% Hemp 45% Cotton Yarn Dyed Woven Fabric GSM 130+/-10%			
Gents Half Sleeve Shirts (Style No. 11301875)	3248 Nos.	55% Hemp 45% Cotton Dyed Woven Fabric GSM 130+/-10%	2.44 Sq. Mtr/Pc
Made of 55% Hemp 45% Cotton Dyed Woven Fabric GSM 130+/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022										
HQ File Number	HQRNORM APPLY 00004874AM23										
RA File Number	NA										
Licence No and Date	NA										
Norms Committee Decision:											
<p>M/s. Shahi Exports Private Limited vide their application dated 08.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>											
<table border="1"> <thead> <tr> <th>Details of Export List</th> <th>Qty</th> <th>Import item</th> <th>Qty Recommended</th> </tr> </thead> <tbody> <tr> <td> Girls Dress (Style No.FAGWD00082FA23) Made Of 99% Cotton 1% Spandex Woven Printed Fabric GSM 122+/-10% </td> <td> 7998 Nos. </td> <td> 99% Cotton 1% Spandex Woven Printed Fabric GSM 122+/-10% </td> <td> 1.85 Sq. Mtr/Pc </td> </tr> </tbody> </table>				Details of Export List	Qty	Import item	Qty Recommended	Girls Dress (Style No.FAGWD00082FA23) Made Of 99% Cotton 1% Spandex Woven Printed Fabric GSM 122+/-10%	7998 Nos.	99% Cotton 1% Spandex Woven Printed Fabric GSM 122+/-10%	1.85 Sq. Mtr/Pc
Details of Export List	Qty	Import item	Qty Recommended								
Girls Dress (Style No.FAGWD00082FA23) Made Of 99% Cotton 1% Spandex Woven Printed Fabric GSM 122+/-10%	7998 Nos.	99% Cotton 1% Spandex Woven Printed Fabric GSM 122+/-10%	1.85 Sq. Mtr/Pc								
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>											

Case No.	7 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004660AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
<p>M/s. Shahi Exports Private Limited vide their application dated 28.11.2022 has requested for prior fixation of</p>	

norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
<p>Ladies Bib and Brace (Style No.106002)</p> <p>Made of</p> <p>82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10%</p>	<p>5595 Nos.</p>	<p>82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10% (98060000 Pakistan Origin)</p>	<p>2.90 Sq. Mtr/Pc</p>

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004904AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 09.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
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Ladies Jacket (Style No.105492) Made of 100% Cotton Denim Woven Fabric GSM 296+/-10%	5790 Nos.	100% Cotton Denim Woven Fabric GSM 296+/-10% (98060000 PAKISTAN ORIGIN)	2.32 Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	9 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004718AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 30.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Baggy Reissue Paratroops (Men) Made Up Of 69% Cotton, 27% Nylon, 4% Elastane Fabric, GSM – 132+/-10% Style No: 130P0383	30000 Nos.	69% Cotton 27% Nylon 4% Elastane Woven Solid Twill Fabric width 57 inches (+/- 5%) GSM 132 (+/- 10%)	3.25 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	10 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004933AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 12.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Mens Anoraks (Style No.SNF23WJ0159) Made of 100% Polyester TPU Bonded Dyed Fabric GSM 179+/-10% (Consisting of Polyester Woven Face and Polyester Knitted Backing Fabric)	53306 Nos.	100% Polyester TPU Bonded Dyed Fabric GSM 179+/-10% (Consisting of Polyester Woven Face and Polyester Knitted Backing Fabric)	3.75 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004720AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 30.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
Relaxed PPT Jumpsuit(Women) Made Up Of 98% Cotton 2% Spandex Fabric, GSM 240+/-10% Style - D15258	10000 Nos.	98% Cotton, 2% Spandex Woven Fabric, Width 56 Inches (+/- 5%) GSM 240 (+/- 10%) (98060000 Pakistan Origin)	5.10 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004578AM23
RA File Number	NA

Licence No and Date	NA		
Norms Committee Decision:			
<p>M/s. Gokaldas Exports Ltd. vide their application dated 24.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>			
Details of Export List	Qty	Import item	Qty Recommended
Rugged Flex Duck Loose Fit Insulated CAMO Active Jacket (Men)	20000	99% Cotton 1% Elastane Camo printed woven Fabric, Width 61 inches (+/- 5%) GSM 385 (+/-10%)	3.474
Made up of	Nos.	(98060000 Pakistan Origin)	Sq. Mtr/Pc
99% Cotton 1% Elastane Fabric GSM 385 with Lining and Polyester Wadding		100% Nylon Taffeta Woven Lining Fabric, Width 60 inches (+/- 5%) GSM 65 (+/- 10%)	3.189 Sq. Mtr/Pc
Style No. 106098		Polyester Knitted Tricot Lining 100% Fabric, Width 62 inches (+/- 5%) GSM 201 (+/- 10%)	0.488 Sq. Mtr/Pc
		65% Polyester and 35% Cotton Twill Lining Fabric Width 66 inches (+/- 5%)	0.193 Sq. Mtr/Pc
		GSM 160 (+/- 10%)	
		100% Nylon woven Cordura Fabric, width 57 inches (+/-5%) GSM 240+/- 10%	0.118 Sq. Mtr/Pc
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>			
<p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	13 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004792AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Import item	Qty Recommended
<p>Ladies Trouser (Style No. 106000)</p> <p>Made of</p> <p>82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10%</p>	3205 Nos.	<p>82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10% (98060000 Pakistan Origin)</p>	2.32 Sq. Mtr/P

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022
HQ File Number	HQRNORM APPLY 00004587AM23
RA File Number	NA

Licence No and Date	NA		
Norms Committee Decision:			
<p>M/s. Gokaldas Exports Ltd. vide their application dated 24.11.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>			
Details of Export List	Qty	import item	Qty Recommended
Refined Linen Vest (Women)	10000	100% Linen Dyed Fabric Width 59 Inches, GSM 212+/-10%	2.148 Sq. Mtr/Pc
Made Up Of	Nos.		
100%, Linen Fabric, GSM 212, With Lining		55% Linen 45% Cotton Printed Lining Fabric, Width 52 Inches, GSM 122+/-10%	0.638 Sq. Mtr/pc
Style No : 606186			
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>			
<p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	15 / NC/5/MEET/Dec/202223/18		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Dec/ 202223/ 18 and 14/12/2022		
HQ File Number	HQRNORM APPLY 00004795AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
<p>M/s. Shahi Exports Private Limited vide their application dated 02.12.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD , recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:</p>			
Details of Export List	Qty	Import item	Qty Recommended

Gents Half Sleeve Shirts (Style No. 11301879)	3145 Nos.	55% Hemp 45% Cotton Yarn Dyed Woven Fabric GSM 130+/-10%	2.66 Sq. Mtr/Pc
Made of 55% Hemp 45% Cotton Yarn Dyed Woven Fabric GSM 130+/-10%			
Gents Half Sleeve Shirts (Style No.11301879)	4500.000 (NOS.)	55% Hemp 45% Cotton Printed Woven Fabric GSM 130+/-10%	2.66 Sq. Mtr/Pc
Made of 55% Hemp 45% Cotton Printed Woven Fabric GSM 130+/-10%			
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			
RA concerned may take necessary action subject to compliance of other usual conditions.			